GOVERNMENT OF INDIA MINISTRY OFPOWER RAJYA SABHA QUESTION NO06.12.2010 ANSWERED ON

INCENTIVES TO STATES FOR REDUCING T D LOSSES.

2906

SHRIMATI SHOBHANA BHARTIA

Will the Minister of COALPOWER be pleased to state :-

- (a) whether Government proposes to give performance based incentives to the States for reducing the T & D losses;
- (b) if so, the details thereof;
- (c) whether Government has formulated any scheme for minimizing power losses/wastage in the recent past;
- (d) if so, the details thereof along with the funds sanctioned for the purpose; and
- (e) the benefits achieved in terms of reducing T&D losses after implementation of such scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

- (a) & (b): Yes, Sir. Under the Part-B of Re-structured Accelerated Power Development and Reforms Programme(R-APDRP) for XI Plan, the Government proposes to incentivise the State Power Distribution Utilities for reduction of AT&C losses to the extent of 15% in the project area on sustainable basis for five years.
- The scheme comprised of two parts-Part-A & Part-B. Part-A of the scheme for establishment of IT enabled system for achieving reliable & verifiable baseline data system.
- Part-B is for regular Sub Transmission & Distribution system strengthening & up-gradation projects. Up to 25% (90% for special category states) of the project cost as loan is being provided by the Government of India and balance is to be arranged by Financial Institutions/own resources. Up to 50% (90% for special category states) of scheme cost will be converted in to grant for achieving AT&C loss level at 15% level for five years.
- (c): Yes, Sir, the Government of India has formulated the Re-structured Accelerated Power Development and Reforms Programme(R-APDRP) as central sector scheme on 31st July, 2008 for minimizing the power losses/wastages in sub-transmission & distribution system of State power distribution Utilities. PFC is the nodal agency for operationalising the programme. The focus of the programme is on actual, demonstrable performance in terms of loss reduction. Establishment of reliable and automated systems for sustained collection of accurate base line data, and the adoption of Information Technology in the areas of energy accounting will be necessary pre-conditions before sanctioning any projects for strengthening & upgradation of sub-transmission and distribution networks. Projects under the scheme to be taken up in Two Parts. The activities to be covered under each part are as follows:
- Part A: Preparation of Base-line data for the project area covering Consumer Indexing, GIS Mapping, Metering of Distribution Transformers and Feeders, and Automatic Data Logging for all Distribution Transformers and Feeders and SCADA / DMS system for big cities only. It will also include adoption of IT applications for meter reading, billing & collection, energy accounting & auditing, redressal of consumer grievances, establishment of IT enabled consumer service centers etc.
- Part B: Renovation, modernization and strengthening of 11 kV level Substations, Transformers/Transformer Centers, Re-conductoring of lines at 11kv level and below, Load Bifurcation, Load Balancing, HVDS, installation of capacitor banks and mobile service centers etc. In exceptional cases, where sub-transmission system is weak, strengthening at 33 kV or 66 kV levels may also be considered. Initially 100% funds for Part A and 25% (90% for special category states) funds for Part B projects shall be provided through loan from the Govt. of India. The balance funds for Part B projects shall be raised from financial institutions. The entire amount of loan for Part-A projects shall be converted into grant once the establishment of the required Base-line data system is achieved and verified by an independent agency appointed by Ministry of Power. Up-to 50% (90% for special category States) of the project cost of Part-B

projects shall be converted into grant in five equal tranches on achieving the 15% AT&C loss in the project area on a sustainable basis for a period of five years. In addition, utility level loss reduction (AT&C losses)

- @ 3% per annum for utilities with baseline loss levels exceeding 30% and @ 1.5% for utilities with baseline loss levels less than 30% have to be achieved.
- (d): So far under Part –A of Re-structured APDRP 1401 projects worth Rs.5305.23 Crore covering almost all eligible towns in the country and under Part-B, 644 projects worth Rs.10859.33 Crore for 13 States have been approved by the Government of India.
- (e): The state power distribution utilities are in the process of award of works for execution of the sanctioned projects. The standard project completion cycle is 24 months and 36 months for Part –A and Part –B schemes respectively, the benefits achieved or the result will be known on the completion of the projects.